

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 30**  
TO BE ANSWERED ON 21.07.2015

**Assistance for Development of Forests**

30. SHRI NAGAR RODMAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether any financial or other assistance have been sought by the State Governments including Madhya Pradesh for the development of the forests of their respective States during the current year;
- (b) if so, the details along with the funds sanctioned/released for the said purpose, State/UT-wise;
- (c) whether the Government proposes to bring in a separate legislation to solve the problem of illegal felling of trees; and
- (d) if so, the details thereof and the action taken so far, in this regard?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) to (d) The States and Union Territories submit proposals to the Ministry of Environment, Forest and Climate Change seeking financial assistance for development and protection of forests under the two Centrally Sponsored Schemes namely National Afforestation Programme and Intensification of Forest Management Scheme. Proposals during the current financial year have been received from various State and UT Governments. However, no funds for the current year have been sanctioned/ released under these schemes so far. The details of funds released in the last three financial years under the National Afforestation Programme and Intensification of Forest Management Scheme are annexed as Annexure-I and Annexure-II respectively.

There is no such proposal as of now under consideration for enacting a separate legislation to solve the problem of illegal felling of trees.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO PART (a) & (b) OF THE LOK SABHA UNSTARRED Q. NO. 30 DUE FOR REPLY ON 21.07.2015 REGARDING ASSISTANCE FOR DEVELOPMENT OF FORESTS ASKED BY SHRI NAGAR RODMAL**

**Funds released under National Afforestation Programme in the last three financial years**

**(In Lakh Rupees)**

<b>S. No.</b>	<b>State</b>	<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>
1	Andhra Pradesh	271.11	375	455.68
2	Bihar	340	1284.04	700
3	Chhattisgarh	1333.13	2137.5	2000
4	Goa	0	0	0
5	Gujarat	1429.51	1168.14	1050
6	Haryana	641	1794.13	1100
7	Himachal Pradesh	361.92	261.08	72.53
8	Jammu & Kashmir	337	810.82	359.46
9	Jharkhand	469	901.57	860.3
10	Karnataka	681	925.55	2134.74
11	Kerala	1130.37	698.55	281.58
12	Madhya Pradesh	914.54	2210.21	2100
13	Maharashtra	2887.14	3233.23	3500
14	Orissa	337.93	535.74	1792.16
15	Punjab	76	200	186.95
16	Rajasthan	413.71	281.09	335
17	Tamil Nadu	278.11	320.77	425
18	Telangana	0	0	203.45
19	Uttar Pradesh	1526.75	2014.62	1199.99

20	Uttarakhand	625.3	600.57	250
21	West Bengal	257.21	296.2	78.17
<b>Total (Other States)</b>		<b>14310.73</b>	<b>20048.81</b>	<b>19085.01</b>
<b>North Eastern states</b>		0	0	0
22	Arunachal Pradesh	166	0	15.04
23	Assam	147	299	0
24	Manipur	945.69	1211.77	800.06
25	Meghalaya	909.52	450	361
26	Mizoram	877.89	1194.32	1499.51
27	Nagaland	1087.99	981.99	1099.76
28	Sikkim	541.65	377	600.08
29	Tripura	350.31	1198.76	917.28
<b>Total (NE States)</b>		<b>5026.05</b>	<b>5712.84</b>	<b>5292.73</b>
<b>G. Total</b>		<b>19336.78</b>	<b>25761.65</b>	<b>24377.74</b>

#### ANNEXURE-II

**ANNEXURE REFERRED TO PART (a) & (b) OF THE LOK SABHA UNSTARRED Q. NO. 30 DUE FOR REPLY ON 21.07.2015 REGARDING ASSISTANCE FOR DEVELOPMENT OF FORESTS ASKED BY SHRI NAGAR RODMAL**

**Funds released under Intensification of Forest Management Scheme in the last three financial years**

**(Rs. In Lakhs)**

S. No.	States	2012-13 Released	2013-14 Released	2014-15 Released
<b>Other States</b>				
1	Andhra Pradesh	0.00	38.21	0.00
2	Bihar	0.00	43.32	0.00
3	Chhattisgarh	398.03	253.25	411.96
4	Gujarat	243.10	345.76	349.71
5	Goa	7.51	61.17	0.00
6	Haryana	95.67	153.64	149.56
7	Himachal Pradesh	226.12	364.41	365.90
8	Jammu & Kashmir	209.86	105.24	0.00
9	Jharkhand	212.50	254.88	303.03
10	Karnataka	361.09	324.47	266.54
11	Kerala	150.68	254.76	183.76
12	Madhya Pradesh	886.87	744.16	701.07
13	Maharashtra	269.42	95.96	228.02
14	Orissa	149.79	203.25	220.50
15	Punjab	0.00		0.00
16	Rajasthan	237.27	145.02	205.09
17	Tamil Nadu	141.00		0.00
18	Telangana	-	-	160.73
19	Uttar Pradesh	131.38	138.29	218.36
20	Uttarakhand	342.62	299.33	332.57
21	West Bengal	71.09		115.46
	<b>Total</b>	<b>4134.00</b>	<b>3825.12</b>	<b>4212.26</b>

<b>NE &amp; Sikkim</b>				
1	Assam	0.00		0
2	Arunachal Pradesh	0.00		219.59
3	Manipur	117.51	294.86	0
4	Meghalaya	144.64	244.83	0
5	Mizoram	292.00	284.74	256.27
6	Nagaland	0.00	145.92	225.13
7	Sikkim	35.28	166.5	162.17
8	Tripura	376.90	131.8	243.84
	<b>Total</b>	<b>966.33</b>	<b>1268.65</b>	<b>1107.00</b>
<b>Union Territories</b>				
1	A & N Islands	5.49	13.04	
	<b>Total</b>	<b>5.49</b>	<b>13.04</b>	<b>37.77</b>
	<b>Grand Total</b>	<b>5105.82</b>	<b>5106.81</b>	<b>5357.03</b>